## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 06/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

M/s. Tata Steel & Anr.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

DESIGNATION L'MJENKINS Advocate for Maria Jenkins
for LMJ LAW PRACTICE Petitioner

## Common Order Company Appeal Nos 06, 08, & 09/58/CLB/MB/MAH/2015

In respect of the Company Appeals 06/2015, 8/2015 and 9/2015, the Petitioner side is present, whereas the Respondent side is absent.

Hence the Respondents are called absent and set ex-parte the above three cases against the Respondents.

List this matter for hearing from the Petitioner side on 4.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)